HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 26TH MARCH, 2025

No. 23 A: The Officers named in Column No. 02 are transferred/ posted as Registrars/ Judge In-charge, Civil Court, at the places mentioned against their names in Column no. 03 of the table below, to do the administrative duties in the Judgeship:

SI No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Amit Alda, J.Mcum-Judge Incharge,	Jamtara	S.D J.Mcum-Judge Incharge,
	Jamtara		Jamtara
2	Mr. MohitChoudhary, SDJM-cum-Spl. Court,	Dumka	SDJM-cum-Judge Incharge-cum-Spl.
۷.	elected MP/MLA, Dumka		Court, elected MP/MLA, Dumka

By order of the Court,

Sd/- Manoj Prasad Registrar General

Memo No. <u>1463</u>/Apptt.

Dated Ranchi the 26th March, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges for information and (communication to the Officer concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

Registrar General